

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 17.5.2016

To,

General Manager (Commercial),
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Submission of information in compliance to ROP issued in Petition No. 296/GT/2014 & 327/GT/2014, 342/GT/2014 & 343/GT/2014, 346/GT/2014 & 341/GT/2014, 344/GT/2014 & 322/GT/2014, 295/GT/2014 & 337/GT/2014 and 345/GT/2014 & 323/GT/2014

Ref: Your letter No. 01/CD/227A dated 12.5.2016

With reference to letter dated 12.5.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 8.6.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever

-Sd/-
B. Sreekumar
Deputy Chief (Law)